

SCHEDULE II - FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIJAY HOME APPLIANCES LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	VIJAY HOME APPLIANCES LIMITED
2.	Date of incorporation of Corporate Debtor	11-04-2000
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Hyderabad under Companies Act, 1956
4.	Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	U29301TG2000PLC065360
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	PLOT NO.1 SURVEY NO. 308 IDA JEEDIMETLA BOLLARAM MEDCHAL, MEDAK, TELENGANA – 500055.
6.	Date of closure of Insolvency Resolution Process	21 st October 2019
7.	Liquidation Commencement date of Corporate debtor	9 th January 2020
8.	Name and registration number of the Insolvency Professional acting as liquidator	CS SATYADEVI ALAMURI IBBI Reg. No. IBBI/PA-002/IP-N00071/2017-18/10205
9.	Address and e-mail of the liquidator, as registered with the Board	No.23, Lake Area, 3 rd Cross Street, Nungambakkam, Chennai – 600034. satyadevifcs@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Same as above Correspondence email id: vijayahome.rp@gmail.com
11.	Last date for submission of claims	8 th February 2020

Notice is hereby given that the National Company law Tribunal, Hyderabad Bench has ordered the commencement of Liquidation of VIJAY HOME APPLIANCES LIMITED vide order No. IA/987/2019 of CP(IB)No.568/9/HDB/2018 on 9th January 2019 under section 33(1) of the Insolvency and Bankruptcy Code.

The stakeholders of VIJAY HOME APPLIANCES LIMITED are hereby called upon to submit their claims with proof on or before 8th February 2020 to the liquidator at the address mentioned against item No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Specimens of Claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> or may write to the correspondence email.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of the Liquidator:

Place: Chennai

Date: 17th January 2020


CS SATYADEVI ALAMURI
 INSOLVENCY PROFESSIONAL
 IBBI/PA-002/IP-N00071/2017-18/10205
 23 Lake Area, 3rd Cross Street,
 Rear Entrance, Opp. Corporation Zonal Office
 Nungambakkam, Chennai-600 034